

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**46. IA (COMPANIES. ACT) / 16/ 2022 In CP/910(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

**NAME OF THE PARTIES:     Manu Khera Vs. Sneha Chopra**  
**IN THE MATTER OF**  
**Sneha Chopra &Anr**  
**V/s**  
**Nutmult Online Private Limited & Ors**

**Section: 241-242 of Companies Act, 2013 & Rule 11 of NCLT**

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**ORDER**

Adv. Samir Vaidya appeared for the Petitioner. None appeared for the Respondent. List the matter on **10.11.2023** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

08.09.2023

Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**